[Shri Charan Singh]

unpalatable and unpleasant. I was explaining the position to a press man who was present and who wanted to know what would happen if she did not appear before the Shah Commission. I said that so far as the Government was concerned, it could prosecute her and compel her attendance through a warrant.

SOME HON. MEMBERS: For appearing before the Shah Commission?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (DR. RAMKRIPAL SINHA): If in a *prima facie* case she was found to be guilty. (*Interruptions*)...

MR. DEPUTY CHAIRMAN: Order please, order please.

SHRI CHARAN SINGH: I do not remember to have made any statement. But even if I have made any statement at that time, I am prepared to make a statement here on the floor of this House and say that under the law the Shah Commission is entitled to compel her presence before it by way of a warrant. That is what the law says.

श्री उपसभापति : सदन की कार्यवाही 2 बजे तक के लिये स्थगित की जाती है ।

The House then adjourned for lunch at twenty-two minutes past one of the clock.

The House reassembled at five minutes past two of the clock.

The Vice-Chairman (Shri U. K. Lakshmana Gowda) in the Chair.

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

Reported Explosion in Heavy Water Plant, Baroda

SHRI BHISHMA NARAIN SINGH (Bihar): Sir, I beg to call the attention of the hon. Prime Minister to the reported explosion in the Heavy Water Plant of the Atomic Energy Commission near Baroda, causing considerable damage to the plant.

THE PRIME MINISTER (SHRI MORARJI R. DESAI): Mr. Vice-Chairman, Sir, I regret to inform the House that there was an explosion and fire at 4.20 P.M. on Saturday the 3rd December, 1977 in the Ammonia Synthesis Section of the Heavy Water Plant at Baroda. This was followed by a series of explosions, approximately twelve in number, due to the bursting of nitrogen cylinders kept in the Plant for process requirements. The fire at the bottom of the Ammonia Convertor was extinguished by 5.25 P.M. and the last flames of the fire were put out by 6.00 P.M.

Three persons received minor injuries from flying glass pieces. They were given first-aid and discharged from the hospital. Three firemen belonging to the Baroda Municipal Corporation were overcome by fumes of Ammonia and were attended to, but were not required to be hospitalised.

The first report shows that the fire seems to have been caused by the rupture of one of the two forged pieces where injection of Ammonia is done to reduce the temperature of the synthesis gas. The reasons for the rupture of the forged piece will have to be investigated.

The damage caused by the fire and explosion is essentially to the cables, insulation, instrumentation and certain portions of the structure. The Plant will be examined completely and thoroughly to find out whether any other parts have been affected by the heat and the explosion. The Chairman of the Atomic Energy Commission along with the technical team is at the site to inspect the damage. Till the complete examination is over, it is difficult to give an idea about the extent of damage, the time that the repairs will take or the cost thereof.

A committee consisting of two experts from the Gujarat State Fertilizer Company, one representative from the Ministry of Home Affairs and a representative of the Department of Atomic Energy is being set up to investigate the cause of the accident. The committee will be empowered to co-opt such specialists as they would require for carrying out a thorough investigation.

None of the adjoining plants of the Gujarat State Fertilizer Company, which is the nearest production unit to this plant, is affected.

श्री भीष्म नारायण सिंह : माननीय, मैं आप के माध्यम से प्रधान मंत्री जी से कुछ और जानकारी करना चाहूंगा चूंकि महोदय, प्रधान मंत्री जी न केवल इस देश के प्रधान मंत्री हैं बल्कि मैं ऐसा मानता हूं कि देश के उन महान सपूतों में हैं जिन्होंने जीवन-भर देश की सेवा में लगा दिया है, और खास कर ऐसे समय में जब कि राष्ट्रपिता महात्मा गांधी हम लोगों के बीच में नहीं हैं, आधुनिक भारत के निर्माता पंडित जवाहरलाल नेहरू नहीं हैं, प्रधान मंत्री जी सरीखे नेताओं पर न केवल हमारी, न केवल सदन की बल्कि सारे देश की दृष्टि लगी हुई है । साथ ही, जो इन दिनों देश में घटनाएं घटित हो रही हैं और सैबोटाज हो रहा है, खास कर यह दुर्घटना का ऐसी संस्थानों में होना जिस में हमारा वैज्ञानिक विकास निर्भर करता है, उस समय जब कि हमारा देश वैज्ञानिक जगत में अपना स्थान अर्जित करने वाला है, वैसे समय में ऐसी घटनाओं के घटित होने से और उसके संबंध में जानकारी मिलने से बड़ा दुख होता है और बड़ी निराशा के वातावरण का सृजन होता है । मैं प्रधान मंत्री जी से यह जानना चाहूंगा क्योंकि हाल ही में पटना के समाचार पत्रों में रिपोर्ट थी, माननीय विदेश मंत्री जी ने इशारा किया था कि सेबोटेज की संभावना से इंकार नहीं किया जा सकता है । और इस लिये मैं जानना चाहता हूं कि इस के क्या कारण हो सकते हैं। यह ठीक है कि वहां आग लगी और इस तरह का विस्फोट हुआ, लेकिन कुछ ऐसा लगता है कि इस से पहले भी जब इसी तरह का हैवी वाटर प्लांट लगने वाला था उस के लिये पुर्तगाल के पास समुद्र में हमारा कुछ इक्विपमेंट डूब गया था । फिर यह बात सभी लोग जानते हैं कि इस तरह के एटामिक प्लान्टस के लिये फयूल की तरह ही हैवी वाटर की आवश्यकता पड़ती है । यह इतने महत्व का काम होने वाला था और हमारा बड़ौदा का संस्थान दुनिया के इस तरह के बड़े संस्थानों में से एक है । यह पूरी तरह अभी कमीशन नहीं हुआ था, उस का प्रयोग ही हुआ था और यह न केवल वैज्ञानिक क्षेत्र में हमारी एक उपलब्धि होती बल्कि इस से हमारा काफी फारेन एक्सचेंज भी बचता । तो इस क्षेत्र में जब इस तरह की घटनायें हुई, तो अन्य बातों की मैं चर्चा नहीं करना चाहता कि रेलवे एक्सीडेंट्स में क्या हुआ और विदेशों में हमारे दूतावासों में जो लोग रहते हैं उन के साथ कैसा व्यवहार हो रहा है, लेकिन इस तरह की घटनायें हो रही हैं और हमारे प्रधान मंत्री के लिये या विदेश मंत्री के लिये भी धमकी भरी चिट्ठियां आ रही हैं, लिखी जा रही हैं, तो मैं आप के माध्यम से प्रधान मंत्री जी से यह जानना चाहता हूं कि जो एक वातावरण बन रहा है पिछले दिनों से उस के लिये कोई ठोस कार्यवाही क्या सरकार कर रही है या नहीं ? उस ने इस सब की जानकारी हासिल करने या उस पर चेक लगाने का कोई प्रयत्न किया और जो लोग इस में हैं उन को पकड़ने का कोई प्रयत्न किया क्योंकि यह मामूली घटनायें नहीं हैं । और दूसरी बात मैं यह जानना चाहता हूं कि इस में किसी विदेशी शक्ति का तो कोई षड़यंत्र नहीं है । यह आशंकायें इन घटनाओं से उत्पन्न होती हैं और मैं यह भी जानना चाहता हूं कि इस में कितने घाटे का अनुमान है और यह कब

[श्री भीष्म नारायण सिंह]

से चालू होगा यह सारी बातें मैं प्रधान मंत्री जी से जानना चाहता हूं ।

श्री मोरारजी आर० देसाई : मैंने जब कहा कि जांच हो रही है तो फिर आज मैं कैसे इस बारे में अभी कोई राय दे सकता हूं । जब सारी हकीकत आ जाय तब मैं कह सकता हूं कि घटना कैसे घटी । हो सकता है कि इस संबंध में कई तरह की शंकायें हर किसी के मन में आ सकती है, मुझे भी आ सकती है । मैं नहीं कहता कि शंका आना अस्वाभाविक है । परन्तु शंका पर चलना अगर शुरू करेंग तो इस से और भी नुक्सान होगा । जब तक हकीकत मालूम न हो तब तक केवल शंका पर किसी के खिलाफ कोई कदम उठाना नहीं चाहिए । यह सारी बातें जो हुई हैं इस में किसी का हाथ है ऐसी शंका मुझे नहीं है । परन्तु इस की भी हम जांच कर रहे हैं । और दूसरे जो आप ने वातावरण की ओर निदेश किया उस की भी जांच हम कर रहे हैं । मुझे धमकियां तो रोज ही मिलती है, आज से नहीं, पिछलें तीस साल से सुनता आ रहा हूं । यह पहली बार नहीं है । जिन को काम करना है उन के दुश्मन भी होते हैं और मित्र भी होते हैं । मगर उस के कारण चिन्ता करने की कोई बात नहीं है, न उस की चिन्ता करने की जरूरत है । चिन्ता से काम करो तो उस में गड़बड़ी हो सकती है, बगैर चिन्ता के काम तो ठीक रहता है और इस तरह से हम इस के पीछ लग रहे हैं ।

डा० मदन मोहन सिंह सिद्धू (उत्तर प्रदेश): प्रधान मंत्री जी, 300 टन हैवी वाटर की आवश्यकता 1979 में होगी और नंगल में 14 टन पैदा होता है और बनाया जाता है और करीब-करीब 76 टन का यह प्लांट था और तालचर में भी करीब-करीब इतना ही बड़ा प्लांट लगा हुआ है । तो कित ने दिन इस भट्टी को बनाने में लगेंगे, जो हेवी वाटर प्लांट का कनवर्टर बंद हो गया है, उस को ठीक होने में लगेंगें । मैं पूछना चाहत हूं कि इस की पूर्ति के लिये और जो तीन और प्लांट बने हैं उन को जल्दी कमीशन करने के लिये क्या आप कुछ विचार कर रहे हैं। और दूसरी बात यह है कि कोई मैन्युफैक्चरिंग डिफेक्ट है या नही, इस के बारे में तो जांच के बाद ही कुछ पता चल सकेगा, लेकिन इस तरह की भी क्या कोई शका है ।

श्री मोरारजी आर० देसाई : मैंने कहा जो पहले जवाब में, वही उसका जवाब मैं दे सकता हूं । दोहराने से कोई फायदा नहीं है ।

DR. M. M. S. SIDDHU: The poin is whether the plants at Talcher and other places will be augmented because according to the reports, they were to be commissioned in the middle of 1977. If they are commissioned earlier—and if they could be—then to a certain extent our dependence on outside sources for heavy water will be reduced.

SHRI MORARJI R. DESAI: Sir, this plant was to be commissioned in 1975 and in trying to hurry up, it did not become ready and now we have this explosion. If we are to hurry again it might cause even greater harm. But we are reviewing the whole matter as to how we can get heavy water as soon as possible so that we do not have to depend on other people. Of that we are conscious and we are trying to take all steps.

SHRI JAGJIT SINGH ANAND (Punjab): Mr. Vice-Chairman, Sir, I can understand that our hon'ble Prime Minister wants to be very definite and exact in whatever he speaks. But I would like to draw his kind attention to the fact that, as it has come in the press, the earlier report was that three persons had received minor injuries. But the later reports say that 20 persons received minor injuries. The injuries are minor. I have

gone to the Parliament Library and checked up. The latest reports indicate 20 persons receiving minor injuries. The earlier reports spoke of three persons being from the place and three from those who had gone to extinguish the fire and who received burns. Now the figure given is 20. I only want to know whether this is the latest figure.

Then, Sir, it has come in the press that it will mean a delay of at least one year. The hon'ble Prime Minister is quite correct that you cannot estimate the total loss. But according to the press reports, the estimated loss is Rs. 1 crore already. Then, it has come in the Press that actually some leakage was noticed and the plant was shut down and the explosion came after the shutting down of the plant. It is very fortunate that this accident took place when the plant was shut down; otherwise the human loss would have been more. But what I am saying is this. This is said to be the second largest plant in the world. The Prime Minister just now observed that from 1975, we have come to 1977. In the case of the other project at Talcher, as my other friend mentioned just now, there was some accident on the Portuguese ship and an Inquiry Committee was appointed. But the report of that Inquiry Committee has not come to light till today. I am only raising my doubt and seeking his guidance. In this accident on the Portuguese ship, two towers fell off the ship and these were meant for the Talcher plant. Soon after that, the Pokharan atomic experiment took place in our country. Now, Sir, I have my doubts which I want to place before the hon. Prime Minister with all respect at my command. There are some powers, there are some people who do not want us to be self-reliant, who do not want us to be independent certainly in the matters of latest science and technology, atomic energy and atomic power and when there are so many conjectures, whether the Prime Minister cannot also keep this fact in view that there is some international agency which may be behind it which is not interested in seeing us independent in regard to the second most critical item in relation to atomic energy. I am only raising my doubt and pointing this out so that the hon. Prime Minister keeps this in view.

Then, Sir, in the present UNO session India has shifted its stand on Pakistan's resolution regarding nuclear free zone. All along, India had been voting against such a resolution and USA had been abstaining. This time, the USA has voted in favour of the Pakistani resolution and we have changed our previous position and tried to abstain. This is a departure from all our past stands. I would like to be corrected if I am wrong in saying that this was done despite the repeated efforts of our permanent representative at the United Nations not to change our stand and despite the fact that the people connected with Atomic Energy Commission also were not in favour of this because they did not want any hindrances to be placed.

THE VICE-CHAIRMAN (SHRI U. K. LAKSHMANA GOWDA): How is it relevant to the Calling Attention Motion?

SHRI JAGJIT SINGH ANAND: Because this heavy water is an important item connected with atomic energy. I am saying whether some weakness in the previous stand in relation to atomic energy has led to certain laxity which has resulted in this .

And the last question I want to ask is: Shri Atal Bihari Vajpayee, a very responsible member of the Government, went on record at Patna that he felt some kind of organised conspiracy behind it. The next thing he said was that it has nothing to do with Anand Marg; it has nothing to do with extremists. He should have come out with it and not made that sort of statement. I want to know whether the hon. Prime Minister ob-

[Shri Jagjit Singh Anand]

served that statement and whether he further observed the statement of the Secretaries of the Janata Parliamentary Party, Shri Murali Manohar Joshi, who said that it was a conspiracy to paralyse all the nuclear plants in the country and it is a grave anti-national act. When some responsible members of his own party and a ministerial colleague are talking of conspiracies and all that, I think he should also pay some attention to this and enlighten us with his reaction to this statement.

SHRI MORARJI R. DESAI: Sir, taking the last point first, I do not want to consider my hon. friend irresponsible in any way, and he need not have cited Mr. Joshi. He is as human as he is. I am also human. I might also get some suspicion but I could not like to act on suspicion until I get some facts. On the question of the strength of the injured being 20, perhaps he referred to the *Statesman* I do not know whether the library is the place to get the information.

SHRI JAGJIT SINGH ANAND: Press cuttings.

SHRI MORARJI R. DESAI: May be press cutting. Well, press cuttings is gossip many a time. I have in my possession the latest information which I received today. Therefore, it is for the hon. Member to judge for himself which he wants to believe. And yet I can only say, I will find out further if this is so. That is all that I can say but beyond that I cannot say anything about it. The question about international hand in this, I do not suspect it. Of course, we have to be very careful about all these matters. Heavy water is very important and most indispensable in our work for nuclear energy for peaceful purposes. Then we have got to be self-sufficient as soon as we can. There are difficulties in the way. This was to be commissioned in 1975 and I do not know why it was postponed and until now it could not be commissioned. In all these matters are not so easy. Unforeseen difficulties also come up. Therefore, we are trying to find out if there is any fault in our own competence. I have first to set that right before I go about other things. That also we are trying to find out. And we should like to see that we become self-sufficient as soon as possible. About the coincidence of two towers having been lost three years ago in the sea, now there also it was not off Portugal; it was off the coast of Spain. What had happened was, the ship was caught in a storm. The storm was not sent by any country; it was not an international creation. Therefore, it cannot be suspected of having been sabotaged. In a storm these things happen. Therefore, they were lost. Therefore, I cannot connect that with this or that to anything else. Here I don't see signs of sabotage immediately. But we have to go deeply into it and we are not ruling out any possibility in the matter because we have to be careful about it. This is all that I can tell my hon. friend.

SHRI JAGJIT SINGH ANAND: I asked about the report about the accident not having been published. There was a Committee appointed but there is no report published so far.

SHRI MORARJI R. DESAI: That was done by the past Government. I cannot say and I do not want to sit in criticism over that Government as to why they did not do it. I can go into it and find out why it was not done. Then we can certainly put it.

श्री इब्राहीम कलानिया (गुजरात) : श्रीमन्, बड़ौदा हैवी वाटर प्लांट में जो धमाका हुआ, और जब यह पढ़ने में तथा सुनने में आया तो तुरन्त ही बड़ौदा डायनामाइट कांड की याद ताजा हो गयी, क्योंकि यह कांड जवान पर रहता है। तो मैं प्रधानमंत्री जी से यह जानना चाहता हूं कि जो बड़ौदा में डायनामाइट, स्टिक के जत्थे थे, जो एक्सप्लोसिव भी थे, क्या उनको पूरी तरह से

नष्ट किया गया था या बचे हुए डायनामाइट स्टिक के उपयोग से यह धमाका हुआ है। उपसभाध्यक्ष जी, देश में जो आजकल दुर्घटनायें हो रही है, उसकी हम पूरी तरह से निन्दा करते हैं और कांग्रेस दल का भी रवैया हमेशा यह रहा है। आनन्दमार्गियों ने यह स्वीकार किया है कि देश में हो रहे धमाके, रेलवे एक्सीडेन्ट, आल इंडिया रेडियो में लगी आग और जो विदेशों में भारतीय राजदुतावासों के जिम्मेदार अधिकारियों की हत्या की कोशिश वगैरह में उनका हाथ है। उनकी तरफ से प्रधानमंत्री तथा गृह मंत्री को पत्र भी भी लिखे गय हैं। एक पत्र की कापी राजस्थान के एक दैनिक पत्र में प्रकाशित हुई है, जिसमें कहा गया है कि श्री प्रकाशवीर शास्त्री, जो इस सदन के सम्मानित सदस्य सें, उनकी रेलवे एक्सीडेन्ट में हुई मौत, आल इंडिया रेडियो में लगी आग तथा वाशिंगटन में इंडियन डिप्लोमेट पर किये गये हमले में उनका हाथ है। इस बात को देखते हुए यह साबित होता है कि पिछली कांग्रेस सरकार ने आनन्द मार्ग पर जो प्रतिबन्ध लगाया था, वह सही था। क्या प्रधानमंत्री महोदय यह बताने की कृपा करेंगे कि इसके बारे में आपका क्या निर्णय होगा जिससे ऐसी दुर्घटनायें भविष्य में रोकी जा सके।

श्री मोरारजी आर० देसाई : सम्माननीय सदस्य ने यह बताया नहीं कि इसका डायनामाइट केस के साथ क्या सम्बन्ध है। मगर कहा। हर एक के दिमाग में कुछ न कुछ तो सिलसिला चलता ही रहता है। ऐसा सिलसिला अभी भूले नहो, ऐसा मालूम होता है, मगर इसका यहां कोई सम्बन्ध हो ही नहीं सकता है।

श्री इब्राहीम क्लानिया : क्योंकि बड़ौदा से ही इसका सम्बन्ध है।

श्री मोरारजी आर० देसाई : क्योंकि बड़ौदा से है, इसलिये इसका संबंध है, आप गुजरात के हैं, इसलिये आपका भी संबंध आता है, मैं भी वहां का हू, मेरा भी सबंध आता है। इस तरीके से क्या कोई संबंध लगाया जा सकता है ? आनन्द मार्गियों का सवाल ले आते हैं। आनन्द मार्गी क्या करते हैं और क्या नहीं करते, वह एक दूसरी बात है। यहां हमारे लिये काफी धमकियां आ रही हैं, रोज एक खत। तीसरे चौथे दिन एक आता ही है। ज्यादातर बाहर से आते हैं, यहां के मुकाबले में। मगर इससे कोई छूटने वाला नहीं है। इसमें मेरे दिल में कोई शंका नहीं है। इससें यह सिद्ध होता है कि वह जमात क्या कर रही है। यदि उनके ऊपर प्रतिबन्ध लगाया था तो निकाला जाते जाते आपने ही, मैंने नहीं निकाला। इसलिए यह सब कहने से क्या फायदा। हम सोचेंगे कि क्या होना है। इसीलिये यह सारी बातें हम सोच रहे हैं। मगर चाहे किसी का भी होगा, कितना ही हार्डन्ड क्रिमिनल हो, और भी दूसरे काम उन्होंने किये हों, ऐसा कुछ भी नहीं किया जा सकता, जब तक कि सबूत नहीं मिलता। इसलिये सारी जांच हम कर रहे हैं, हर एक ढग से कर रहे हैं, हर एक तरीके से हम कर रहे हैं। इतना ही मैं सम्मानित सदस्य को कह सकता हूं।

STATUTORY RESOLUTION RE. THE RATE OF DIVIDEND PAYABLE BY THE RAILWAY UNDERTAKING TO GENERAL REVENUE

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE). Sir, I beg to move:

"That this House approves the recommendations made in paras 5, 6, 7, 11, 14, 17 and 18 contained in the First Report of the Committee appointed to review the rate of dividend payable by the Railway Undertaking to General Revenues as well as other ancillary matters in connection with the Railway Finance and General Finance which was presented to Parliament on the 17th November, 1977; and